

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 9
IB-421/ND/2020

Under Section: 9 of IBC.

In the matter of:

Mr. Capt. Samual Tarig Omer Ahmed	...	Applicant
Vs		
Zexus Air Services Pvt. Ltd.	...	Respondent

Order delivered on 04.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Mr. Sohaib Alam, Adv.
For the Respondent :

ORDER

Learned counsel for the applicant seeks and is granted time to bring for the service affidavit. List on 27.02.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Md Saddam